

has been established from the experiments conducted, that by pumping about 27,000 to 28,000 gallons of water per minute the water level could be taken down to a safe depth several feet below the lignite bed.

SHRI KISHEN CHAND: May I know as to the type of lignite that is going to be mined and whether it will be useful in boilers as a fuel?

SHRI SATISH CHANDRA: Yes, Sir.

SHRI G. RANGA: May I know how soon will irrigation be commenced and what area will be brought under cultivation?

SHRI SATISH CHANDRA: The water will be pumped out and it will be for the Madras Government to utilise the surplus quantity of water.

†NATIONAL COUNCIL OF APPLIED ECONOMIC RESEARCH, DELHI

*135. SHRI H. C. DASAPPA (ON BEHALF OF SHRI M. GOVINDA REDDY): Will the Minister for COMMERCE AND CONSUMER INDUSTRIES be pleased to state:

(a) whether Government are aware of the establishment of the National Council of Applied Economic Research in Delhi by private effort:

(b) if so, whether any assistance has been sought by that Organisation from Government; and

(c) if the answer to part (b) above be in the affirmative, what are the particulars thereof.

THE MINISTER FOR TRADE (SHRI D. P. KARMARKAR): (a) Yes, Sir.

(b) and (c). No grant-in-aid has been asked for or given. Government, however, propose to finance research by the Council in specific subjects.

†Postponed from 28th November, 1956.

SHRI H. C. DASAPPA: May I know who are the sponsors of this Research institution?

SHRI D. P. KARMARKAR: Sir, this Council has been registered under the Societies Act and the first Governing Body contains the following members:—

Dr. John Matthai,

Shri C. D. Deshmukh,

Shri T. T. Krishnamachari,

Shri V. T. Krishnamachari,

Shri Ashoka Mehta,

Shri J. R. D. Tata,

Shri J. F. Sinclair,

Shri N. R. Pillai, and

Shri P. S. Lokanathan till lately Executive Secretary of the ECAFE, now the Director-General of the Council.

SHRI H. C. DASAPPA: It is stated that the Government of India will finance the scheme. May I know whether the Board of Directors will find any portion of the money themselves and, if so, what percentage of the funds will they make available?

SHRI D. P. KARMARKAR: Sir, this is a *bona fide* institution for promoting research. Now I am asked to say in reply as to whether, supposing some of these members find time to promote some research scheme, they will be aided by members of the Governing Body. I thought that my friend's question was that.

SHRI H. C. DASAPPA: No. I asked whether this body is going to find any funds of their own in addition to what the Government is able to give them.

SHRI D. P. KARMARKAR: I am sorry I misunderstood the question. This Council will depend upon its resources also in addition to what Government will finance in regard to particular schemes.

SHRI H. C. DASAPPA: Is any scheme before them? May I know how they propose to recruit candidates for this Research Department?

SHRI D. P. KARMARKAR: The body is a separate, autonomous body by itself and it will have its own rules regarding the schemes it is introducing. I understand that one scheme has been before them.

SHRI H. C. DASAPPA: May I know what are the subjects on which they are taking up research.

SHRI D. P. KARMARKAR: There are eleven categories :

Problems of development of small-scale and cottage industries.

Demand for and supply of different sources of energy in India.

Energy requirements and sources of supply in the development of rural industries and agriculture.

Expansion of export possibilities for non-traditional export products—investigation into the export possibilities of light engineering goods.

Marketing research to aid small industries.

Demand forecast.

Study of taxation in India and in the capital exporting countries affecting foreign investment.

Transportation study.

Agrarian reform.

Study of the mineral industry of India to liquidate the gap between installed capacity and producing capacity of the industry.

Large and small industries' need for Kerala.

MR. DEPUTY CHAIRMAN: Questions are over.

WRITTEN ANSWERS TO QUESTIONS

SELF-SUFFICIENCY IN CALCIUM CARBIDE

82. **SHRI M. VALIULLA:** Will the Minister for HEAVY INDUSTRIES be pleased to state:

(a) whether any steps are being taken by Government to make India self-sufficient in calcium carbide; and

(b) if so, what are those steps and how far they have proved successful?

THE MINISTER FOR COMMERCE AND CONSUMER INDUSTRIES AND HEAVY INDUSTRIES (SHRI MORARJI DESAI): (a) and (b) Yes, Sir. Licences for the establishment of new industrial undertakings as well as for effecting expansion of the existing undertakings have been granted under the Industries (Development and Regulation) Act, 1951. These schemes, when implemented, will, it is hoped, bridge the gap between the estimated requirements and the production capacity for calcium carbide in the country.

OBSERVANCE OF RADIO MONTH

83. **SHRI M. VALIULLA:** Will the Minister for INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have taken any decision about observing a Radio Month every year; and

(b) if so, what is the amount set apart for the purpose in 1956-57?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) It has been decided to hold a Radio Week every year, instead of a Radio Month.

(b) No separate amount is set apart for Radio Week celebrations. It will form part of the normal programme activity of All India Radio.